

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:325
ANSWERED ON:21.02.2006
DONATIONS FOR TSUNAMI VICTIMS
Appadurai Shri M.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of donations/contributions received from foreign countries for the Tsunami victims;
- (b) the details of such assistance disbursed to the Tsunami victims, State-wise, UT-wise;
- (c) whether such funds are being fully utilised for the said purpose;
- (d) if so, the details thereof, State-wise, UT-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e): Statement is laid on the table of the House STATEMENT IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.325 FOR ANSWER ON 21ST FEBRUARY,2006 BY SHRI M. APPADURAI REGARDING DONATIONS FOR TSUNAMI VICTIMS.

(a) The Home Ministry vide order No.11/21022/11(19)/2004-FCRA-I dated 30/12/2004 made special dispensation for receipt of foreign contribution, in cash and kind, for providing relief to the Tsunami victims without obtaining prior permission of the Central Government. Such associations were required to intimate the Central Government regarding receipt of foreign contribution in the prescribed FC-3 and FC-6 forms duly certified by a Chartered Accountant, within 4 months of the closure of the year. As per information made available, the amount of foreign contribution received from foreign sources for the Tsunami victims is Rs.10,88,21,090/-.

(b) Out of 121 associations which had intimated their desire to accept foreign funds for the above mentioned purpose till 31/3/2005, only 36 associations have reported receipt and utilization of foreign contribution in prescribed FC-3 form. State-wise receipt of foreign contribution/donation is as under:

(i) Tamil Nadu Rs. 8,04,51,157.22

(ii) New Delhi Rs. 2,80,29,827.00

(iii) West Bengal Rs. 2,81,745.95

(iv) Andhra pradesh Rs. 58,360.00

Total Rs.10,88,21,090.17

(c) & (d) No instances for diversion of funds received for Tsunami victims have come to the notice of the Government.

(e) Question does not arise.